

FORM A**PUBLIC ANNOUNCEMENT**

**(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**FOR THE ATTENTION OF THE CREDITORS OF
NOVELTY TREASURE METALS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Novelty Treasure Metals Private Limited
2	Date of Incorporation of Corporate Debtor	19.03.2015
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U51909DL2015PTC278127
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 2727/102, 1 st Floor, Kucha Chelan, Behind Moti Mahal Restaurant, Daryaganj New Delhi - 110002
6	Insolvency Commencement Date in respect of corporate debtor	Date of order:-20.08.2020 Order received on:- 25.08.2020
7	Estimated Date of closure of insolvency resolution process	16.02.2021 (180 th days from the commencement of Insolvency Resolution Process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Brahm Datt Verma IBBI/IPA-003/IP-N00056/2017-18/10496
9	Address and E-mail of the interim resolution professional, as registered with the Board	B-1/1, Pink Apartments, Sector-13, Rohini, DELHI-110085 E-mail: bdverma.rp@gmail.com
10	Address and E-mail to be used for correspondence with the interim resolution professional	First Floor, B-1/1, Pink Apartments, Sector-13, Rohini, DELHI-110085 E-mail: cirp.novelty@gmail.com
11	Last date for submission of claims	10.09.2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable

